

**ADDEDNUM TO FORM G PUBLISHED ON 25.10.2024
(EXTENSION OF TIMELINES) FOR INVITATION FOR EXPRESSION
OF INTEREST FOR ORTEL COMMUNICATIONS LIMITED
OPERATING IN MEDIA & ENTERTAINMENT (CABLE TV SERVICES), AT SAFDURJUNG,
NEW DELHI, BHUBANESHWAR, RAURKELA AND CUTTACK (ODISHA).
(Under Regulation 36A read with Regulation 36B of the Insolvency and Bankruptcy Board of India
(Insolvency Resolution Process for Corporate Persons) Regulations, 2016)**

SL.	RELEVANT PARTICULARS	
1.	Name of the corporate debtor along with PAN/CIN/LLP No.	Ortel Communications Limited PAN- AAAC01004B CIN - L74899DL1995PLC069353
2.	Address of the registered office	B7/122A, Safdarjung Enclave, New Delhi, 110029, INDIA
3.	URL of website	NA
4.	Details of place where majority of fixed assets are located	Bhubaneshwar, Cuttack, Rourkela and Raipur
5.	Installed capacity of main products/ services	Information can be obtained by writing an e-mail to the RP at ortelcom.cirp@gmail.com
6.	Quantity and value of main products/ services sold in last financial year	Nil
7.	Number of employees/ workmen	Nil
8.	Further details including last available financial statements (with schedules) of two years, lists of creditors are available at URL:	Information can be obtained by writing an e-mail to the RP at ortelcom.cirp@gmail.com
9.	Eligibility for resolution applicants under section 25(2)(h) of the Code is available at URL:	Information can be obtained by writing an e-mail to the RP at ortelcom.cirp@gmail.com
10.	Last date for receipt of expression of interest	24-12-2024
11.	Date of issue of provisional list of prospective resolution applicants	29-12-2024
12.	Last date for submission of objections to provisional list	03-01-2025
13.	Date of issue of final list of prospective resolution applicants	13-01-2025
14.	Date of issue of information memorandum, evaluation matrix and request for resolution plans to prospective resolution applicants	14-01-2025
15.	Last date for submission of resolution plans	13-02-2025
16.	Process email id to submit Expression of Interest	ortelcom.cirp@gmail.com

NOTE: This addendum to the Form G published on 25.10.2024 has been issued as the CoC has decided to extend the last date for the submission of Eols. The existing eligible PRAs who have already submitted their Eols shall continue to participate in the resolution process.

For Ortel Communications Limited
 RANJAN CHAKRABORTI
 Resolution Professional- M/s Ortel Communication Ltd.
 IBBI Regn. No. IBBI/IPA-002/IP-N00541/2017-2018/11618
 (AFA validity upto 31-12-25)
 Regd. Office :-1/22, Second Floor ,Asaf Ali Road , New Delhi-110002.
 Address for Correspondence :- 17D/522, Konark, Vasundhara,
 Ghaziabad (NCR), U.P-201012.
 E-mail (Regd.) :- ranjanns@gmail.com
 Process specific email id :- ortelcom.cirp@gmail.com
 Place - Delhi
 Date - 17-12-2024